

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-195(ND)/2017

IN THE MATTER OF:

M/s Indusland Bank Ltd.

vs

M/s Gallium Industries Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 7 IBC, 2016

Order delivered on 06.05.2019

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

Ms. Deepa Krishan,

Hon'ble Member (Technical)

For the Petitioner/Applicant :

For the liquidator :

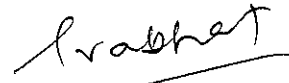
For the Corporate Debtor :

: Nalin Kaushik, Vijender Sharma, Adv.

ORDER

As per the directions of Hon'ble Members, the matter is adjourned to 13.05.2019

due to paucity of time.



(Prabhat Kumar Sharma)
Court Officer